

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/866/2020**

This the 23rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Mohd Latief, Age 58 years, S/o Kala Khan, R/o Village Sial Sui, Tehsil Kalakote, District, Rajouri.
2. Dev Raj Sharma, Age 53 yeas, S/o Sh. Kirpa Ram, R/o Village Saroh, Tehsil Kalakote Distt. Rajouri.

.....Applicants

(Advocate:- Mr. Rakesh Sharma)

**Versus**

1. Union Territory of Jammu and Kashmir, Through its Commissioner/Secretary to Government, Forest Department, Civil Secretariat, Srinagar.
2. Chief Conservator of Forests, Forest Complex, Dogra Hall, Exchange Road, Jammu.
3. Conservator of Forests, Jammu West Circle, Rajouri.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**ORDER**  
**ORAL**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicants submits that the O.A. has become infructuous on account of subsequent developments which has taken place.

2. Accordingly, the O.A. is dismissed for having become infructuous.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**